NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/40/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISE

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DEV ESHWAAR. I

Counsel for Respondent County For respondent For MIS. SHIVA KUMAR & SURESH)

(M.A. Mudimannan)

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ORDER

Mr. M.A. Mudimannan, Counsel for Petitioner present. Mr. J. Dev Eshwaar Counsel for Respondent also present. Counsel for Respondent has filed counter and a copy of which is given to the other side today itself. Counsel for Petitioner very fairly admitted that though the counter has been filed by the Respondent, but there are chances of settlement. In view of it, we direct both the parties to explore the possibilities of settlement. At request, time is enlarged. Put up on 17.07.2017.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)